

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2448**  
TO BE ANSWERED ON THE 2<sup>ND</sup> JANUARY, 2018

**ILLEGAL CULTIVATION OF GM SOYABEAN**

2448. SHRI MALLIKARJUN KHARGE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether herbicide tolerant Genetically Modified (GM) soyabean is reportedly being cultivated illegally in the State of Gujarat;
- (b) if so, the details thereof indicating the villages and districts of Gujarat including the extent of area in which such illegal cultivation was found; and
- (c) the action taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Yes, Madam. State Government of Gujarat has reported that an area of approximately two hectares in Sabalpura Kampa and Bhavanipura Kampa in Arvalli District under illegal cultivation of GM soyabean.

(c): State Department of Agriculture has registered FIR (No. II/285/2017 Dated: 02/11/2017) at Modasa Town Police Station against Farmers, Trader and Seed Producer under the Environment Protection Act, 1986 and Rules, 1989.

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